

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 3rd February, 2012 is published together with Statement of Objects and Reasons for general information:—

L.A. BILL No. 7 OF 2012

A Bill further to amend the Tamil Nadu Value Added Tax Act, 2006.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Value Added Tax (Second Amendment) Act, 2012.	Short title and commencement.
<p>(2) It shall come into force on the such date as the State Government may, by notification, appoint.</p>	
2. In section 6 of the Tamil Nadu Value Added Tax Act, 2006 (hereinafter referred to as the principal Act), in sub-section (1), in item (iii), for the words "four per cent", the words "five per cent" shall be substituted.	Amendment of section 6.
3. In section 7 of the principal Act, in sub-section (1),—	Amendment of section 7.
<p>(i) in clause (a), for the words "twelve and half per cent", the words "fourteen and half per cent" shall be substituted.</p>	
<p>(ii) in clause (b), for the words "four per cent", the words "five per cent" shall be substituted.</p>	
4. In section 13 of the principal Act, in sub-section (1), in item (iii), for the words "four per cent", the words "five per cent" shall be substituted.	Amendment of section 13.

STATEMENT OF OBJECTS AND REASONS.

In order to bring the rate of tax mentioned under sections 6, 7 and 13 of the Tamil Nadu Value Added Tax Act, 2006 (Tamil Nadu Act 32 of 2006) on par with the present rate of tax for the goods specified in Part B and Part C of the First Schedule to the said Act, the Government have decided to amend the said Tamil Nadu Act 32 of 2006 suitably for the purpose.

2. The Bill seeks to give effect to the above decision.

C.Ve. SHANMUGAM,

*Minister for Commercial Taxes and
Registration, Law, Courts and Prisons.*

A.M.P. JAMALUDEEN,

Secretary.